

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:174
ANSWERED ON:01.12.2004
PROMOTION OF UNANI MEDICINES
Munshiram Shri

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government is formulating any action plan for the promotion of Unani System of Medicine;
- (b) if so, the achievements in this regard till date ;
- (c) the number of such dispensaries , State-wise and the facilities available therein ;
- (d) whether some state Governments have requested the Union Government to open Unani dispensaries ;and
- (e) if so, the names of the States and the decision taken by the Government in this regard ?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE (SMT. PANABAKA LAKSHMI)

(a)&(b): Government of India have laid down a separate National policy for promotion of Indian Systems of Medicine including the Unani System of Medicine and introduced a number of central Sector and Centrally Sponsored Schemes to promote Ayurveda, Yoga & Naturopathy, Unani, Siddha and Homoeopathy (AYUSH) Systems of Medicine. Financial support under various Central Sector and Centrally Sponsored Schemes is available for improvement of educational infrastructure, quality control facilities, supply of drugs etc. in accordance with the national policy under reference.

The achievements include establishment of National Institute of Unani Medicine at Bangalore, opening of a new CGHS dispensary in Delhi, sanction of Rs.3 crores for Government Nizamia Tibbia College, Hyderabad for its development as a Model College of Unani medicine, financial support @ Rs.25,000/- per dispensary, per year, to a large number of Unani dispensaries in different States, opening of a Unani Medical Centre at Dr.Ram Manohar Lohia Hospital etc.

(c) There are 866 Unani dispensaries excluding those managed by the Central Government in the country, as follows:

Andhra Pradesh	193
Assam	1
Bihar	110
Chattisgarh	6
Delhi	25
Haryana	19
Himachal Pradesh	3
Jammu & Kashmir	177
Jharkhand	18
Karnataka	51
Kerala	1
Madhya Pradesh	50
Maharashtra	23
Orissa	9
Punjab	35
Rajasthan	78
Tamil Nadu	12
Uttar Pradesh	49
Utranachal	3
West Bengal	3

Details of facilities available in the State dispensaries are not maintained, centrally, by the Government of India.

(d) &(e): Public Health, hospitals and dispensaries being a State subject vide Entry No.6 of the Seventh Schedule to the Constitution, it is for the State Government to establish dispensaries of Unani medicine depending upon their resources and requirements. On its part, the Central Government operate a Centrally Sponsored Scheme that provides for financial assistance to supply drugs @ Rs.25,000/- per annum, per dispensary, if suitable proposals are received from the State Governments.